

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201 - **CP(IB)/30(AHM)2023**
With
ITEM No.202 - IA/1155(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Hotel Netra Palace Private Limited

.....**Applicant**

.....**Respondent**

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harshil Patel, Adv. i/b Mr. Lalit M Patel, Adv. in
CP(IB)/30(AHM)2023
Mr. Navin Pahwa, Sr. Adv. a.w Mr., Dhruvin N. Dossani,
Adv. in IA/1155(AHM)2023
For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Mr., Dhruvin N. Dossani,
Adv. in CP(IB)/30(AHM)2023
Mr. Baiju Bhagat, Adv. in IA/1155(AHM)2023

ORDER

CP(IB)/30(AHM)2023

Heard Ld. Counsel for the applicant Financial Creditor. Heard Ld. Sr. Counsel for the respondent.

Parties are directed to file written submissions within one week.

List for filing only written submission on 08.04.2024.

IA/1155(AHM)2023

Heard Ld. Sr. Counsel for the applicant and Ld. Counsels for the respondent and Financial Creditor.

Parties are directed to file written submissions within one week.

List for filing only written submission on 08.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)